## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A.G. Salmyanarayana ? For R, thought,

2. G. S. DHANALAKSHMI coursel for R10

110th Respondent).

3) R.KRISHNA KUMAR (Councelfor R12)

9 July

1 4/10/1:

Y. Serwingers

## **ORDER**

Counsel for the Petitioner present. Counsel for the Respondent No.1 to 9 and 11 Counsel for R12 has been given many present. Counsel for R10 present. opportunities to file counter. The same has not been filed till date. One last and final opportunity is given to R12 for filing counter failing which the right of filing counter shall stand forfeited. Put up on 23.10.2017 at 10.30 A.M.

-SA-MEMBER (TECHNICAL) MEMBER (JUDICIAL)

ghk